

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

7. CP 3185/2018

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020.**

NAME OF PARTIES: - Nandu Finvest Pvt. Ltd.
V/s
RoC, Mumbai.

Section: 252(1) of Companies Act, 2013.

ORDER

None appeared for the Appellant Company today for Virtual hearing (VC).

List the matter for hearing on **15.01.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 17.12.2020
Aah